PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (CAA) No.107/230/HDB/2017
NAME OF THE COMPANY	Neuland Pharma Research Pvt Ltd
NAME OF THE TRANSFEROR	Neuland Pharma Research Pvt Ltd
NAME OF THE TRANSFEREE	
UNDER SECTION	230-232

## **Counsel for Petitioner(s):**

Γ	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	C.SHILPA representing on behalf of	counsel for	survacorporate lauyer@gmail	
	Y-SURYANARAYANA	Petitioner	9849866556	Dy.
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	LokesH Agolwal	fetitional	0	XOL

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## ORDER

Heard Shri Lokesh Agarwal, learned counsel for the Petitioner and Mrs. Shilpa, on behalf of Shri Y. Suryanarana, learned Counsel; and Mrs. S. Meenakshi, Jt. Director, Office of the Regional Director (SER). The learned counsel for the Petitioner sought time to clarify the points raised. Post the case on 19.12.2017.

MEMBER (Tech)

Seshu

MEMBER (Judl)